

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 496/99

Date of Order : 22.4.99

BETWEEN :

G.Selvaraj

.. Applicant.

AND

1. The Divisional Railway Manager.
S.C.Railway, Guntakal.
2. The Sr.Divisional Personnel Officer,
S.C.Railway, Guntakal.
3. The Divl. Mechanical Engineer (Power),
S.C.Railway, Guntakal.
4. Superintendent (Carriage & Wagon),
Carriage & Wagon Depot,
S.C.Railway, Tirupathi, Chittoor Dist. .. Respondents.

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Counsel for the Applicant

.. Mr. Krishna Devan

Counsel for the Respondents

.. Mr. J.R.GopalaRao

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

- - -

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

- - -

Mr. Krishna Devan, learned counsel for the applicant and Mr.J.R.Gopala Rao, learned standing counsel for the respondents.

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.. 2 ..

2. This OA is filed for sending him for Diesel Assistant conversion course as he had already passed medico and physio tests and also recommended by DME in his order dated 10.3.98 to send him for Diesel Assistant conversion course.

3. The learned counsel for the respondents submitted that his case is in active consideration for sending him for Diesel Assistant training course. He also submitted that in the earlier occasion though he deputed for the training he did not appear. This submission is denied by the applicant. But we do not go into the details of the case at this juncture. Now that the respondents are sending him for the training course he should be sent as and when next training course starts.

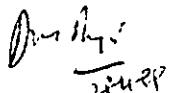
4. The OA is ordered accordingly. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)
22/4/99


(R.RANGARAJAN)
Member (Admn.)

Dated : 22nd April, 1999

(Dictated in Open Court)


D. Th.
22/4/99

sd

COPY TO:-

1. H.D.H.N.D
2. H.H.R.P. M(A)
3. H.O.S.J.P. M(J)
4. B.R. (A)
5. SPARE

1ST AND 2ND COURT

TYPED BY:
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

DATED: 21/4/99

ORDER / JUDGEMENT

M.A.T.R.A. / C.P. NO.

IN

C.A. NO. 496/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED/REJECTED.

NO ORDER AS TO DESPATCH

SRR

8 (E)

Central Administrative Tribunal
HYDERABAD BENCH / DESPATCH

- 6 MAY 1999

Hyderabad Subdivisional Court
HYDERABAD BENCH